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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (Appeal) No. 530/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9TH AUGUST, 2018, 10:30 A.M

Name of the Company	M/s Trident Properties Orissa Pvt. Ltd. -Vs- ROC, Orissa		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Madhusri Pandey, PCS	Applicant	 9.8.18
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ORDER

The Ld. Pr.Cs appears for the appellant company. RoC has filed report. Affidavit of service of notice on RD is already produced on record. The matter to come up for further consideration on 12.09.2018.

List the matter on 12.09.2018.

Sd

(M. B. Gosavi)
Member(J)